National Company Law Tribunal

Allahabad Bench

CPNO. (IB) 180 / ALD 1 2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL **COMPANY LAW TRIBUNAL ON 21.12.2017**

NAME OF THE COMPANY: Maya Movies Put Ltd Vs. Tollcolos India Schauspiele Section of the Companies ACT/1 & B CODE: 9 of ISB Code of 2016

SI. NO.	Name	Designation	Representation	Signature
<u>1.</u>	Arjun Heek	auli Adv	60	Alal Courts
<u>2.</u>	Sudeep H	ashauli Adu	. ()	Sy

CP NO.(IB)180/ALD/2017

Sh. Nishant Mehrotra, Advocate for the petitioner. The case is taken up as out of turn in forenoon session as being mentioned.

In the present matter the counsel for the Operational Creditor is present. He informs that the objection/reply, if any, from the Corporate Debtor Company is yet to be received. In view of this, a further opportunity is granted to the Corporate Debtor Company to file its reply within two weeks by serving an advance copy to the Operational Creditor.

The case is fixed for filing reply/objection as well as for argument. The matter to be listed on 23rd January, 2018.

Dated:21.12.2017

H.P. Chaturvedi, Member (Judicial)

Typed by: Kavya Prakash Srivastava (Stenographer)

Later on

Sh. Sudeep Harkauli alongwith Arjun Harkauli, Advocate for Corporate Debtor Company. The petitioner Operational Creditor is directed to serve a copy of paper book of the petition to the Corporate Debtor Company as well as to the learned counsel.

The matter to be listed on 23rd January, 2018.

H.P. Chaturvedi, Member (Judicial)

Dated:21.12.2017

Kavya Prakash Srivastava (Stenographer)